

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16. C.P. (IB)167(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.07.2018**

NAME OF THE PARTIES: O & M Services Company

v/s.

Shree Sadgurukrupa Infrastructure Pvt. Ltd.

SECTION 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for both sides present. Counsel for Respondent filed reply in the Court today. Counsel for the Petitioner seeks time to go through the reply and file ~~to~~ rejoinder, if necessary.

List this matter on 24.07.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)